(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	140874407211	1	203452440	3.61	114329887753	0	26341067018	Annexure 4
5	Operational creditors (Workmen)		0			0.00				NA
6	Operational creditors (Employees)	2763	1753962537	340	199661007	3.54		407092808	1147208722	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	10	16487241569	3	4480912	0.08			16482749423	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	277	7069141560	169	5233997468	92.78		213356592	1621787500	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	17	22762572412			0.00			22762572412	<u>Annexure 9</u>
Total		3074	188947325289	513	5641591827	100.00	114329887753	620449400	68355385075	